

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1841
ANSWERED ON:08.03.2013
INVESTMENT CLEARANCES
Joshi Shri Pralhad Venkatesh

Will the Minister of FINANCE be pleased to state:

- (a) whether a Cabinet Committee on Investment has been constituted and if so, the details thereof;
- (b) whether sufficient safeguards to ensure compliance of environmental regulations are being incorporated in the system and if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR FINANCE (SHRI NAMO NARAYAN MEENA)

(a) to (c) Yes Sir, the Cabinet in its Meeting held on 13th of December 2012, inter alia accorded approval for Constitution of Cabinet Committee on Investment (CCI) with the Prime Minister as the Chairman to expedite decisions on approvals/clearances for implementation of projects. The Cabinet Committee on Investment will monitor and review the implementation of major projects to ensure accelerated and time-bound grant of various licenses, permissions and approvals. The Committee has Minister of State (Independent Charge) of the Ministry of Environment and Forests as one of the Special Invitees.